

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

ORDER

In pursuance to the directions contained in order No. 35/G-1/Gaz.IA/DHC/2023 dated 29.08.2023 of the Hon'ble High Court of Delhi, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the courts mentioned in column no. 4 **with immediate effect:-**

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferrer Court	Description of Cases Transferred	Name of the Transferee Court
1	Ms. Purva Sareen, ADJ-01	Cases at Serial No. <u>01-02</u> , <u>07-12</u> , <u>40-41</u> , <u>82-91</u> , <u>137-156</u> , <u>323-432</u> to <u>797-846</u> (total 200 Cases) as per Annexure A	Sh. Sunil Beniwal, ADJ-06, South
2	Sh. Yadvender Singh, ADJ-02	Cases at Serial No. <u>01-10</u> , <u>40-45</u> , <u>66-75</u> , <u>111-120</u> , <u>171-200</u> , <u>271-400</u> , <u>601-604</u> & <u>630-659</u> (total 230 Cases) as per Annexure B	
3	Sh. Munish Bansal, ADJ-03	Cases at Serial No. <u>06-25</u> , <u>127-130</u> , <u>167-176</u> , <u>323-352</u> & <u>784-803</u> (total 84 Cases) as per Annexure C	
4	Sh. Chanderjit Singh, ADJ-05	Cases at Serial No. <u>01-10</u> , <u>41-50</u> , <u>126-135</u> , <u>183-187</u> , <u>214-283</u> , <u>442-633</u> & <u>954-1023</u> (total 367 Cases) as per Annexure D	

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferrer Court is hereby directed to send the **transferred case files forthwith to the transferee courts** and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The case(s) which are reserved for orders/judgments shall be retained by the transferrer court.
- The case(s) which are triable by any earmarked or Special court(s), if any, shall also be retained by the transferrer court.
- Non-compliance of the order by any concerned official shall be viewed seriously.

Shalinder
(SHALINDER KAUR)

Principal District & Sessions Judge South
Saket Court Complex, New Delhi



No. Judl-II/F.75/South/Saket/2023 22851-22873 Dated, New Delhi the 31/8/2023

Copy of order forwarded to :

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Officers concerned.
- 3 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 4 The Branch-In-charge, Filing Section, South District, Saket Court.
- 5 The Secretary, Bar Association, Delhi/New Delhi.
- 6 ✓ The Website Committee, Tis Hazari Court, Delhi.
- 7 The PRO/APRO, South District.
- 8 The Branch-In-charge, Computer Branch (South), Saket Courts **with the direction to upload the same on the website of District Court Saket.**
- 9 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 10 Notice Board (through Care Taker).
- 11 R & I Branch, South District for uploading for **LAYERS.**

Shalinder
Principal District & Sessions Judge South
Saket Court Complex, New Delhi